

ASSISTANT'S GRADE EXAMINATION

830. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 929 on the 22nd December, 1955 and state:

(a) the total number of candidates who appeared in the Union Public Service Commission Assistant's Grade examination held in November, 1955;

(b) the number of Government servants among them; and

(c) the number who were already employed in that capacity?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 3,776.

(b) 1,638.

(c) 44.

RESERVE BANK BUILDING AT NAGPUR

831. Mulla Abdullahai: Will the Minister of Finance be pleased to state:

(a) the total amount to be spent for the building of Reserve Bank of India at Nagpur and the time by which the construction is to be completed; and

(b) the amount spent till the 29th February, 1956 towards construction?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) The estimate of expenditure to be incurred on the Reserve Bank's building at Nagpur is Rs. 75 lakhs, exclusive of the amount of Rs. 5.39 lakhs paid as price for land. The building is expected to be ready by the middle of this year.

(b) The amount spent up to the 29th February, 1956, is approximately Rs. 45 lakhs.

CENTRAL GLASS AND CERAMIC RESEARCH INSTITUTE

832. Mulla Abdullahai: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the names of the industries in Madhya Pradesh to which technical assistance was rendered by the Central Glass and Ceramic Research Institute during 1954 and 1955; and

(b) whether this technical assistance is rendered by the Institute when asked for by the industry or on its own initiative?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is attached. [See Appendix VII, annexure No. 34.]

INCOME-TAX OFFICES ON RENTAL BASIS

833. Shri B. S. Murthy: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 806 on the 20th March, 1956 and state:

(a) the total amount paid towards rent of income-tax offices during 1954-55 and 1955-56;

(b) the scheme of construction of such offices during the Second Five Year Plan; and

(c) the amount likely to be spent for this and the priorities arranged?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) The information is being collected from the Commissioners of Income-tax concerned, and will be placed on the Table of the House, as soon as available.

(b) and (c). A note containing the information is placed on the Table of the House. [See Appendix VII, annexure No. 35.]

PENSIONS OF INDIAN ARMY PERSONNEL

834. Shri B. S. Murthy: Will the Minister of Defence be pleased to refer to the answer given to Starred Question No. 812 on the 20th March, 1956 and state:

(a) the number of Indian Army Personnel drawing pension less than Rs. 10 per month;

(b) whether any memorandum has been received asking for an increase in the pension; and

(c) if so, action taken thereon?

The Minister of Defence Organisation (Shri Tyagi): (a) Information regarding the number of Indian Army pensioners drawing pension of less